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**R.K.Mantri Vrs. UOI**

**Part Heard Sl. No. 3**

**O.A. No. 80 of 2012**

Order dated: 17.02.2016

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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During mention hour, Mr. S.B.Jena, Ld. Counsel for the applicant, submitted that the applicant wants to pursue the matter before the appropriate authority and, accordingly, he has instructions to withdraw this O.A. for which he has filed a memo in the Court.

Mr. S.K.Ojha, Ld. Panel Counsel appearing for the Respondent-Railways, is present and heard.

In view of the submission made by Mr. Jena and the memo filed in the Court, this O.A. is disposed of as withdrawn.



MEMBER(Admn.)



MEMBER(Judl.)

RK